

CP NO. 136(ND)/2014
RT No.35/2016

Atul Batra & Ors.

...Petitioners

Versus.

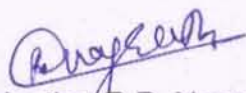
M/s Frontier Bazar Pvt. Ltd. & Ors.

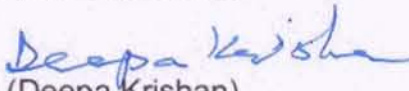
...Respondents

Present: Mr. Geetesh Meena, Advocate with Ms.Chandan, Company Secretary
for petitioners.
Mr. Vishwas Arora, Advocate for UKCA and Partners on behalf
of respondents.

The file of connected CP No.133 of 2011 is still awaited from the office of
National Company Law Tribunal, New Delhi. It is submitted that the parties are still
exploring the feasibility of a settlement as was informed on the previous date. Matter
adjourned to 27.10.2016 for arguments.

This petition was received by transfer from the Company Law Board and taken
up for the first time by the Tribunal on 27.07.2016. Record of connected file of CP
No.133 of 2011 which has been transferred to the Chandigarh Bench by order dated
16.09.2016 of Hon'ble Principal Bench of NCLT is still awaited. In view of above a
request be submitted to the Hon'ble President, National Company Law Tribunal, New
Delhi seeking extension of three months more time for disposal of the case.


(Justice R.P. Nagrath)
Member(Judicial)


(Deepa Krishan)
Member (Technical)

October 07, 2016

arora